

Ban on Opening of New Universities and Colleges

*130. SHRI BHUVNESH CHATURVEDI: Will the Minister of EDUCATION be pleased to state whether Government propose to impose a total ban on opening of new universities and colleges for a definite period?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): No, Sir.

U.G.C.'s recommendations for abolition of posts of demonstrators

*131. SHRI PUTTAPAGA RADHAKRISHNA: Will the Minister of EDUCATION be pleased to state:

(a) whether the University Grants Commission has recommended the abolition of the posts of demonstrators in colleges/universities;

(b) whether action has already been taken by various States to abolish such posts;

(c) if so, what are the details in this regard; and

(d) in what manner Government propose to absorb present incumbents?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) No, Sir. However, while recommending the revision of pay scales of teachers in universities and colleges in 1973, the UGC had recommended that no appointments should be made to this category of posts in future.

(b) and (c) All the State Governments which have accepted and implemented the UGC scales have also accepted this recommendation. According to information available, the posts of Demonstrators/Tutors are being abolished as and when the existing incumbents vacate them.

(d) The recommendations made by the UGC does not effect the existing incumbents of these posts and therefore the question of their absorption elsewhere does not arise.

Working of Shipping Corporation of India

*132. SHRI NIRMAL CHATTERJEE:
SHRI SUKOMAL SEN:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that certain permanent nature of jobs are being done through the contractors at the Head Quarters of the Shipping Corporation of India, Bombay; and

(b) if so, what steps have been taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) and (b) Jobs of permanent nature at the Head Quarters of the Shipping Corporation of India Limited at Bombay are being done by regular employees. Jobs done through contractors are limited to those which are either non-permanent and non-perennial or those which have been traditionally done through contractors for a very long time based on administrative considerations and convenience.

शिक्षा मंत्रालय में हिंदी सलाहकार समिति

*133. श्री जगदम्बी प्रसाद यादव :
क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछले तीन वर्षों के दौरान शिक्षा मंत्रालय ने हिंदी सलाहकार समिति की एक वर्ष में चार बैठकें कभी भी आयोजित नहीं की हैं और अभी तक हिंदी के संबंध में किसी भी वार्षिक प्रगामी कार्यक्रम को पूरा नहीं किया है, यद्यपि चालू वर्ष का सातवां महीना प्रारम्भ हो गया है और न ही हिंदी सलाहकार समिति का गठन किया गया है ?

(ख) क्या यह सच है कि राजभाषा कार्यन्वयन समिति के अध्यक्ष और सदस्य बोलने, लिखने और पढ़ने में व्यावहारिक रूप में हिंदी का इस्तेमाल नहीं करते हैं; और यदि "हां" तो हिंदी के प्रगामी प्रयोग, प्रसार और संवर्धन को किस तरीके से सुनिश्चित किए जाने की संभावना है ; और